

POST OFFER ADVERTISEMENT

VIVANZA BIOSCIENCES LIMITED (Formerly known as "IVEE Injectaa Limited") ("VBL"/ "Target Company").

Registered Office: 702, 'A' Wing, Ashoka Chambers, Rasala Marg, Ellisbridge, Ahmedabad – 380006; Tel No.: 079-65410862; and Fax: 079-65410862;

Open Offer for acquisition of 638,000 Equity Shares from shareholders of the Target Company by Mr. Hemant Amrish Parikh ("Acquirer")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **Mr. Hemant Amrish Parikh ("Acquirer")** in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on March 08, 2016, Tuesday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Financial Express (Gujarati) (Gujarat) and Mahanayak (Marathi) (Mumbai).

1.	Name of the Target Company	M/s. Vivanza Biosciences Limited		
2.	Name of the Acquirer	Mr. Hemant Amrish Parikh ("Acquirer")		
3.	Name of the Manager to the Offer	M/s. Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	M/s. Purva Shareregistry (India) Private Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	May 23, 2016, Monday		
b.	Date of Closure of the Offer	June 03, 2016, Friday		
6.	Date of Payment of Consideration	N.A.		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document	Actuals	
7.1	Offer Price	Rs. 10/- per equity share	Rs. 10/- per equity share	
7.2	Aggregate number of shares tendered	638,000 Equity Shares	600 Equity Shares	
7.3	Aggregate number of shares accepted	638,000 Equity Shares	Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 6,380,000/-	Nil	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	Nil	Nil	
7.6	Shares Acquired/to be acquired by way of Agreements/ Allotments • Number • % of Fully Diluted Equity Share Capital	1,912,000 Equity Shares (74.98%)	1,912,000 Equity Shares (74.98%)	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	638,000 Equity Shares (25.02%)	Nil	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	2,550,000 Equity Shares (100.00%)*	1,912,000 Equity Shares (74.98%)*	
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer 638,000 25.02	Post offer Nil NA	Pre offer 638,000 25.02
			Post offer 638,000 25.02	

Note:

(*) Out of 2,550,000 Equity shares, for the allotment of 1,912,000 Equity Shares to Acquirer and 450,000 Equity Shares Public Category persons is approved by the shareholders of the Target Company in EGM dated June 10, 2016, however, the allotment of same is not yet done.

The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 702, 'A' Wing, Ashoka Chambers, Rasala Marg, Ellisbridge, Ahmedabad – 380006;

**Issued by
Manager to the Offer**



Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

On behalf of Acquirer

(Hemant Amrish Parikh)

Place : New Delhi

Date : June 13, 2016

12cm x 26cm